

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

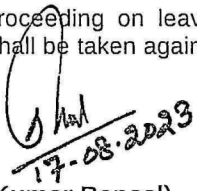
ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Dashrath Kumar, Sr. JA EC 2333	Reader in the Court of Sh. Snehil Sharma, Ld. MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi.	Branch Incharge of Accounts Branch and Fine & Audit, North-East District Karkardooma Courts, Delhi.
2.	Sh. Kamal Kishore, Sr. JA EC 2418	Sr.JA in the Cash Branch, North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Snehil Sharma, Ld. MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi.
3.	Ms. Poonam Sharma, SJA EC 97979427	Reader in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.	Sr. JA in the Record Room (Sessions), North-East District, Karkardooma Courts, Delhi.
4.	Sh. Yashbir, JJA EC 40964638	JJA in e-Sewa Kendra, North-East District Karkardooma Courts, Delhi.	Reader-cum-Ahlmad in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.
5.	Sh. Kamal Kumar, JA EC 55717512	Ahlmad in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.	JA in e-Sewa Kendra, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Sh. Dashrath Kumar, Sr. JA, is also assigned the duties of Sh. Kamal Kishore, Sr. JA, previously posted in Cash Branch, NE, KKD Courts, till further orders.

(2) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

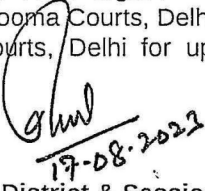

17-08-2023
(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 5912-5924 /P&T/Admn./NE/KKD/2023

Dated 17 AUG 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


17-08-2023
Principal District & Sessions Judge
NE District, KKD Courts, Delhi